

HIGH COURT OF THE JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Process for filling up of the posts of District Judge (Direct Recruitment) from Bar pursuant to the High Court Notification No. 579 dated 01.09.2016.

NOTIFICATION

No: 17

Dated: 07/05/2019

The result/award roll of the candidates who have appeared in the Jammu and Kashmir Higher Judicial Service (Direct Recruitment) written Examination held on 17th and 18th of November, 2018 in pursuance of High Court Notification No. 579 dated 01.09.2016, is notified (Roll Number Wise) as per **Annexure- "A"** hereto, for information of all the concerned.

By Order.

No: 2283-75/19

(Sanjay Dhar)
Registrar General
Dated: 07/05/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. CPC e-Courts, High Court of J&K for information and with the request to upload the same on the official website of the Hon'ble High Court.

Registrar General.